

Export of Coal

1899. SHRI TARA CHAND KHANDELWAL: Will the Minister of COAL be pleased to state:

(a) whether the Government propose to boost the export of coal to earn foreign exchange;

(b) if so, whether any fresh agreement with any foreign countries has been held recently to export coal; if so, the details thereof;

(c) whether the export of coal will affect on requirement in the steel or power sector in the country; and

(d) if so, the steps taken by the Government to meet the requirement for steel and power sector?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) Yes, Sir. Coal India have agreed to make available upto one million tonnes of coal for export during 1991-92.

(b) As per information given by Minerals & Metals Trading Corporation, contracts have been concluded with buyers from Nepal for sale of 1,11,200 tonnes of coal.

(c) and (d) Actual export of coal will depend not only on availability of coal but also on conclusion of mutually acceptable contracts and availability of infrastructure like railway wagons and port facilities. Even if the entire quantity of one million tonnes was exported, it will form less than 0.5% of the annual production programme of 228 million tonnes of coal and is not likely to affect the coal availability to steel sector. Instructions have, however, been issued that the requirements of core sector including power and steel must be met on priority and coal company-wise targets have been fixed which are being regularly monitored.

Cash Collection Centre at Yamuna Vihar, Delhi

1900. SHRI TARA CHAND KHANDELWAL:

SHRI B. L. SHARMA
PREM:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to refer to the reply given on April 10, 1990 to Unstarred Question No. 4330 regarding cash collection centre at Yamuna Vihar, Delhi and state:

(a) whether the cash collection centre has been set up there; and

(b) if not, the reasons therefor and the time by which the cash collection centre is likely to be set up there?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) According to DESU, a new cash collection centre at Yamuna Vihar has already started functioning from 8th October, 1990.

[Translation]

Sale of Hot Plates, Rubber Pipes and Burner by LPG Agencies

1901. SHRI GOVIDA CHANDRA MUNDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether hot plates, burner, rubber pipes are being sold at double rates as compared to that of open market by LPG dealers all over the country particularly in Delhi;

(b) if so, the reasons therefor;

(c) whether any steps have been taken or proposed to be taken by the Government to check it; and

(d) if so, the details thereof?